

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 21.09.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Mali Ram Pareek Advocate	S.B Civil Misc.Transfer Pet.No.12/2014,Smt.Manju /Vikram	Mr.Shri Kant Verma	Mr Abdul Aziz Khan
02.	Dr.A.A.Bhansali, Advocate	S.B.Civil Misc.Appeal No.326/2013,Smt.Vimla Sharma V/s Dilip Kumar (D) through LR's	Mr.Ranjeet Joshi	Mr.Narendra Thanvi

CAUSE – LIST 22.09.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Suman Porwal	S.B.Civil Writ Pet.No.2280/2015,& 2347/2012,Smt. Sushila V/sAnurag	Mr.Sanjay Nahar	Mr.Narendra Thanvi

DY. SECRETARY
RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
